

habilitation (Shri L. N. Mishra):
(a) No. Since November 1966, the Department of Economic Affairs consult the Department of Labour and Employment on new applications for the import of computers.

(b) to (d). The information is not available as no such survey has been conducted.

Brain Drain

49. Shri Yogendra Sharma:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri Brij Bhushan Lal:
Shri A. R. Vajpayee:
Shri Ram Kishan Gupta:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the scientific technical brain drain from the country is still continuing despite Government measures to prevent it; and

(b) if so, the steps Government propose to take in this connection?

The Minister of Education (Dr. Triguna Sen): (a) Indian nationals with scientific and technical qualifications go abroad for advanced studies, study-cum-employment; and employment and there is no general ban on this.

(b) A number of steps have been taken to facilitate return of scientific and technical personnel to India. A statement regarding these is laid on the Table of the House. [Placed in Library. See No. LT-341/67].

Report of the Administrative Reforms Commission

50. Shri D. C. Sharma:
Shri Baburao Patel:
Shri N. Sreekantan Nair:
Shri S. M. Bemerjee:
Shri Madhu Limaye:

Shri D. N. Patodia:
Shri R. Barua:
Shri C. C. Desai:

Will the Minister of Home Affairs be pleased to state:

(a) whether an interim report of the Study Team of the Administrative Reforms Commission on improvement in administrative machinery has been submitted;

(b) if so, the salient features thereof together with the recommendations which have been accepted; and

(c) the steps taken to implement the same?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The study team appointed by the Administrative Reforms Commission to examine the machinery of the Government of India and its procedures of work submitted an interim report to the Administrative Reforms Commission.

(b) The recommendations are contained in the interim report of the Study Team, copies of which are placed in the Parliament Library. The Administrative Reforms Commission has not yet expressed its views on the proposals of the Study Team.

(c) Does not arise.

Santhanam Committee Recommendations

- *51. Shri C. C. Desai:
Shri K. Lakkappa:
Shri Sharda Nand:
Shri Bharat Singh Chanhan:
Shri Ranjit Singh:
Shri J. B. Singh:

Will the Minister of Home Affairs be pleased to state:

(a) which of the recommendations of the Santhanam Committee on the eradication of corruption have been accepted, rejected or are still under consideration and when it is expected

to complete the consideration of these recommendations;

(b) whether all the recommendations which have since been accepted have been implemented; and

(c) if not, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-342/87].

Assam-Nagaland Boundary Dispute

*52. Shri K. Anirudhan:
Shri K. M. Abraham:
Shrimati Suseela Gopalan:
Shri Umanath:
Shri Vishwanatha Menon:
Shri P. F. Esthose:
Shri Onkar Singh:
Shri Onkar Lal Berwa:
Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri Mohan Swarup:
Shri George Fernandes:
Shri J. E. Patel:
Shri Hukam Chand Kachwal:
Shri Ram Singh Ayarwal:
Shri Y. S. Kushwah:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri A. B. Vajpayee:
Shri Brij Bhushan Lal:
Shri Swell:
Shri Kameshwar Singh:
Shri A. Sreedharan:
Shri P. Viswambharan:
Shri Mangalathumadam:
Shri Manibhai J. Patel:
Shri Y. A. Prasad:
Shri N. K. Saughi:

Will the Minister of Home Affairs be pleased to state:

(a) whether there was a dispute over the inter-State boundary between the Chief Ministers of Assam and Nagaland;

(b) if so, the nature of the dispute; and

(c) the steps taken by Government to settle the dispute?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). There has been some dispute between the Governments of Nagaland and Assam regarding the precise boundary between the two States. The Government of Nagaland have also claimed some reserved forests in Assam.

(c) The Chief Minister of Nagaland has suggested the appointment of a boundary commission. This matter is under consideration. Meanwhile the two Chief Ministers have agreed to the matter being discussed at official level.

Kidnapping of Children and young girls in Delhi

*53. Shri Hem Barua:
Shri P. M. Sayeed:
Shri Manibhai J. Patel:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri Hukam Chand Kachwal:
Shri Jagannath Rao Joshi:
Shri Ram Singh Ayarwal:
Shri Onkar Singh:
Shri Kam Kishan Gupta:
Shri Atam Das:
Shri D. S. Patil:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that cases of kidnapping of children and young girls have increased in Delhi of late;

(b) if so, the number of children of different age-groups and young girls kidnapped from the Capital during 1966-67;

(c) whether any of these kidnapped children and young girls have been recovered by now; and

(d) whether the attention of Government has been drawn to the counter-claim made by the Delhi police to the effect that most of these cases of kidnapping are cases of elopement and if so, whether Government have given any thought to this problem?